

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 16-10-2023 TO 20-10-2023

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	<u>C/52189/2019</u>	<u>F.O/50968/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>2</u>	<u>ST/50055/2017</u>	<u>F.O/51411/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>3</u>	<u>ST/51999/2015</u>	<u>F.O/51412/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>4</u>	<u>ST/52379/2018</u>	<u>F.O/51413/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>5</u>	<u>ST/52360/2018</u>	<u>F.O/51414/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>6</u>	<u>ST/52367/2018</u>	<u>F.O/51415/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>7</u>	<u>ST/52368/2018</u>	<u>F.O/51416/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>8</u>	<u>ST/52371/2018</u>	<u>F.O/51417/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>9</u>	<u>ST/52372/2018</u>	<u>F.O/51418/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>10</u>	<u>ST/52373/2018</u>	<u>F.O/51419/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>11</u>	<u>ST/50892/2018</u>	<u>F.O/51420/2023</u>	<u>18-10-2023</u>	<u>20-10-2023</u>
<u>12</u>	<u>C/53193/2018</u>	<u>F.O/51422/2023</u>	<u>16-10-2023</u>	<u>19-10-2023</u>
<u>13</u>	<u>ST/52291/2018</u>	<u>F.O/51423/2023</u>	<u>18-10-2023</u>	<u>20-10-2023</u>
<u>14</u>	<u>ST/52292/2018</u>	<u>F.O/51424/2023</u>	<u>18-10-2023</u>	<u>20-10-2023</u>
		MISC ORDER		
<u>1</u>	<u>ST/50490/2016</u>	<u>M.O/50327/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>
<u>2</u>	<u>C/51065/2022</u>	<u>M.O/50329/2023</u>	<u>16-10-2023</u>	<u>18-10-2023</u>


DEPUTY REGISTRAR

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